

attended the Aid India Consortium meeting held at Paris;

(c) if so, what are the details thereof; and

(d) what alternative arrangement Government have under consideration to see the continuous flow of the credit?

**THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE):** (a) and (b) Yes, Sir.

(c) During the meeting of the Aid India Consortium in Paris on June 14-15, 1982, there was wide appreciation of the growth performance of the Indian economy in 1981-82. It was noted that India had controlled inflation while maintaining a high rate of growth. There was a general consensus on the need for increased flow of concessional assistance to India especially in view of its difficult balance of payments situation. Indications of commitments to be made by individual countries and the World Bank amounted to dollars 3.66 billion. The Consortium assistance is used for financing developmental projects included in the Plan. The outcome of the Consortium meeting is regarded as generally satisfactory.

(d) In consultation with other developing and donor countries, Government are taking steps to try and maintain the commitment authority of IDA at originally planned levels.

#### Income-tax evasion by Film stars

453. **SHRI VITHALBHAI MOTI-RAM PATEL:** Will the Minister of FINANCE be pleased to state;

(a) whether it is a fact that many top stars and film personalities are evading to pay full income tax;

(b) whether film stars Rajesh Khanna, Dev Anand, Zeenat Aman, Hema Malini, Dharmendra, Rekha, Praveen Babby, Rakhee Gulzar and Bindiya Goswami have filed their income tax returns; and

(c) what are the details of the income tax paid and incomes shown in the last return filed by these film stars?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA):**

(a) There is a general feeling that many top stars and film personalities are evading to pay full income-tax.

(b) and (c) The returns of income in respect of the assessment year 1982-83 had become due on 30th June, 1982 or would become due on 31st July, 1982 depending on as to what previous year is being adopted by each film actor/actress in respect of income from profession. Information regarding the returns filed, income returned, income assessed and the income-tax paid during the last three years viz. assessment years 1979-80, 1980-81 and 1981-82 is presently available in respect of seven film actors/actresses and is given in the statement annexed.

#### Statement

Name (Shri/Smt./Miss)	Assessment Year	Income returned (in rupees)	Income assessed (in rupees)	Income-tax paid (in rupees)
1	2	3	4	5
Rajesh Khanna	1979-80	Loss 2,59,260	Nil	Nil
	1980-81	Loss 65,080	Nil	Nil

	2	3	4	5
	1981-82	Return not filed	Assessment pending	Nil
Dev Anand	1979-80	21,660	29,540	5,763
	1980-81	Return not yet filed	Assessment pending	Nil
	1981-82	14,570	Assessment pending	19,011
Zarnat Aman	1979-80	2,88,830	3,45,690	1,96,719
	1980-81	2,86,130	Assessment pending	1,81,054
	1981-82	6,94,210	Assessment pending	4,35,299
Hema Malini	1979-80	5,30,056	8,42,700	3,25,901
	1980-81	5,99,170	9,22,561	4,01,308
	1981-82	6,43,680	Assessment pending	4,66,308
Dharmendra	1979-80	12,14,260	12,73,372	8,37,869
	1980-81	13,35,990	Assessment pending	9,48,256
	1981-82	15,89,502	Assessment pending	8,71,004
Rekha	1979-80	5,04,423	6,71,000	94,089
	1980-81	4,25,964	Assessment pending	1,52,277
	1981-82	4,10,716	Assessment pending	1,80,029
Rakhee Gulzar	1979-80	3,67,020	3,67,020	3,41,819
	1980-81	4,10,530	Assessment pending	2,74,333
	1981-82	3,05,670	Assessment pending	1,79,717

#### Neutralisation of rise in the cost of living

454. SHRI SYED SHAHABUDDIN: Will the Minister of FINANCE be pleased to state:

(a) the percentage of neutralisation of the rise in the cost of living in respect of Central Government employees at various pay-levels as on 1st April, 1982;

(b) the rationale for the differential in the level of neutralisation;

(c) the comparable figures of level of neutralisation between the em-

ployees of the public sector at corresponding levels of pay; and

(d) the rationale for the differential in the level of neutralisation between the employees of the Central Government and that of the public sector at the same pay-level?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA):

(a) The percentage of neutralisation of the rise in the cost of living in respect of Central Government employees at some selected pay levels as on 1st April, 1982 calculated with re-